

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of Insolvency and Bankruptcy Board of India

(Voluntary Liquidation Process) Regulation, 2017

FOR THE ATTENTION OF THE STAKEHOLDERS OF INTERTEC FORGE PRIVATE LIMITED

1.	Name of Corporate Person	Intertec Forge Private Limited
2.	Date of Incorporation of Corporate Person	27/02/2004
3.	Authority under which Corporate Person is registered	Registrar of Companies, Bangalore
4.	Corporate Identification Number of Corporate Person	U27320KA2004PTC033471
5.	Address of the registered office of Corporate Person	178, 17 th K.M Kanakapura Road, Talaghattapura, Bangalore, Bangalore, Karnataka, India, 560062
6.	Liquidation commencement date of Corporate Person	07 July 2025
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name: Ms. Medha Kulkarni Address: D-301, Admiralty Square, 13 cross, 6 th Main, Indiranagar, Bangalore-560038, Karnataka. Email Id: medha1273gmail.com Telephone No.: +91 9945180862 Insolvency Professional, holding Registration No.: IBBI/IPA-001/IP-P00121/2017 2018/10263
8.	Last date for submission of claims	06 August 2025

Notice is hereby given that the **M/s Intertec Forge Private Limited** has commenced voluntary liquidation on Monday, 7th day of July, 2025.

The stakeholders of **M/s Intertec Forge Private Limited** are hereby called upon to submit a proof of their claims, on or before Wednesday, 6th day of August , 2025 to liquidator at the address mentioned against item 7.

The financial creditor shall submit their proof of claims by electronic means only. All other stakeholders may submit the poof of claim in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 10 July 2025
Place: Bangalore

Sd/-
Medha Kulkarni
Liquidator of Intertec Forge Private Limited
IBBI/IPA-001/IP-P00121/2017-2018/10263